

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

**LOK SABHA**  
**UNSTARRED QUESTION NO - 5048**  
ANSWERED ON – 23/03/2026

**PM-SHRI Memorandum**

5048. Shri Rajesh Naranbhai Chudasama:

Will the Minister of EDUCATION be pleased to state:

- (a) whether all States and Union Territories have signed the PM-SHRI Memorandum;
- (b) if not, the details of States/UTs who have not signed the PM-SHRI Memorandum;
- (c) the criteria adopted for selecting schools for their upgradation under PM-SHRI school Scheme;
- (d) the details of the Central Government and the State Government schools upgraded as PM-SHRI schools so far during the last five years, year and State/UT-wise; and
- (e) the details of total amount sanctioned under PM-SHRI Scheme in States/UTs during the last five financial years, year-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION**  
**(SHRI JAYANT CHAUDHARY)**

(a) & (b): Under PM SHRI scheme, all the States/UTs except Tamil Nadu and West Bengal have signed the Memorandum of Understanding (MoU) to implement the scheme.

(c): The criteria adopted by the Government for selecting the schools under the PM SHRI scheme are provided under “Selection Methodology” of the PM SHRI Framework, available at the link: [https://pmsfri.education.gov.in/assets/pdf/part1\\_pmsfri.pdf](https://pmsfri.education.gov.in/assets/pdf/part1_pmsfri.pdf).

(d) & (e): The centrally sponsored scheme of PM SHRI was approved by Cabinet on 7th September, 2022. Subsequent to the approval, the year-wise and State-wise details of the Central Government and the State Government schools upgraded as PM SHRI schools is attached as **Annexure-I**. Further, the amount allocated under PM SHRI scheme in States/UTs/KVS/NVS/NCERT during FY 2023-24, FY 2024-25 and FY 2025-26 is attached as **Annexure-II**.

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**ANNEXURE-I****ANNEXURE REFERRED TO IN REPLY TO PART (d) & (e) OF LOK SABHA UNSTARRED QUESTION NO. 5048 ANSWERED ON 23.03.2026 ASKED BY SHRI RAJESH NARANBHAI CHUDASAMA, HON'BLE MEMBER OF PARLIAMENT REGARDING "PM-SHRI MEMORANDUM"**

The year-wise and State-wise details of the Central Government and State Government schools upgraded as PM SHRI schools under PM SHRI scheme are as follows:

S. No.	States/UTs	Year 2023		Year 2024		Year 2025		Year 2026		Total
		State/UT	Central	State/UT	Central	State/UT	Central	State/UT	Central	
1	A & N ISLANDS	10	3	1	1	5	0	0	0	20
2	ANDHRA PRADESH	662	35	193	10	80	2	0	0	982
3	ARUNACHAL PRADESH	41	13	50	12	2	1	0	0	119
4	ASSAM	266	30	116	32	0	3	0	0	447
5	BIHAR	0	54	47	14	789	0	0	0	904
6	CHANDIGARH	1	5	1	0	0	0	0	0	7
7	CHHATTISGARH	211	37	130	12	0	3	0	0	393
8	DNH & DD	5	2	0	1	2	0	0	0	10
9	DELHI	0	34	0	6	6	0	0	0	46
10	GOA	12	5	13	2	3	0	0	0	35
11	GUJARAT	274	38	174	27	15	1	0	0	529
12	HIMACHAL PRADESH	0	21	180	6	19	1	0	0	227
13	HARYANA	124	41	117	7	9	1	0	0	299
14	JAMMU & KASHMIR	233	21	163	9	0	1	0	0	427
15	JHARKHAND	0	38	339	10	24	2	0	0	413
16	KARNATAKA	129	47	348	21	108	2	5	0	660
17	KERALA	0	31	0	16	0	0	0	0	47
18	LADAKH	14	4	22	0	1	0	0	0	41
19	LAKSHADWEEP	8	1	3	1	0	0	0	0	13
20	MADHYA PRADESH	413	73	273	63	113	9	0	0	944
21	MAHARASHTRA	516	73	311	11	33	2	0	0	946
22	MANIPUR	69	1	36	10	16	0	0	0	132
23	MEGHALAYA	22	3	33	10	10	0	0	0	78
24	MIZORAM	22	2	8	8	5	0	0	0	45
25	NAGALAND	9	4	34	7	6	0	0	0	60
26	ODISHA	0	63	449	11	313	4	0	0	840
27	PUDUCHERRY	8	4	4	2	0	0	0	0	18
28	PUNJAB	0	51	233	8	123	3	0	0	418
29	RAJASTHAN	402	92	237	3	0	5	10	0	749
30	SIKKIM	30	3	13	1	4	0	0	0	51
31	TAMIL NADU	0	24	0	10	0	2	0	0	36
32	TELANGANA	543	23	251	10	0	5	0	0	832
33	TRIPURA	57	6	25	4	2	0	0	0	94
34	UTTARAKHAND	141	36	84	1	16	3	0	0	281
35	UTTAR PRADESH	925	81	779	79	18	3	3	0	1888
36	WEST BENGAL	0	43	0	17	0	0	0	0	60
	<b>Total</b>	5147	1042	4667	442	1722	53	18	0	13091

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**ANNEXURE-II****ANNEXURE REFERRED TO IN REPLY TO PARTS (d) & (e) OF LOK SABHA UNSTARRED QUESTION NO. 5048 ANSWERED ON 23.03.2026 ASKED BY SHRI RAJESH NARANBHAI CHUDASAMA, HON'BLE MEMBER OF PARLIAMENT REGARDING "PM-SHRI MEMORANDUM"**

The amount allocated under PM SHRI scheme in States/UTs/KVS/NVS/NCERT during FY 2023-24, FY 2024-25 and FY 2025-26 (till 18.03.2026) is as follows:

(Rs. in crore)

S. No.	States/UTs/ KVS/NVS/NCERT	FY: 2023-24	FY: 2024-25	FY: 2025-26
		Approved PAB outlay	Approved PAB outlay	Approved PAB outlay
1	A&N Islands	6.25	7.64	10.64
2	Andhra Pradesh	354.85	782.39	643.51
3	Arunachal Pradesh	18.73	55.92	52.55
4	Assam	127.46	331.02	217.63
5	Bihar	NA	NA	1000.75
6	Chandigarh	0.73	1.8	1.65
7	Chhattisgarh	65.79	201.41	196.78
8	DNH&DD	2.59	2.56	3.65
9	Goa	6.19	15.82	16.62
10	Gujarat	109.79	182.9	209.68
11	Haryana	85.26	225.5	191.74
12	Himachal Pradesh	NA	150.39	161.80
13	Jammu & Kashmir	116.43	280.76	277.07
14	Jharkhand	NA	258.72	381.45
15	Karnataka	50.29	251.43	376.92
16	Ladakh	8.08	26.66	21.22
17	Lakshadweep	4.36	6.77	7.35
18	Madhya Pradesh	219.99	436.41	613.35
19	Maharashtra	211.35	565.61	384.62
20	Manipur	39.19	92.1	73.27
21	Meghalaya	9.55	33.96	35.21
22	Mizoram	9.11	13.33	12.98
23	Nagaland	4.34	24.81	33.78
24	Odisha	NA	435.03	851.99
25	Puducherry	3.91	10.87	9.43
26	Punjab	NA	209.46	346.36
27	Rajasthan	163.94	450.83	434.66
28	Sikkim	22.61	34.51	29.7
29	Telangana	398.69	647.78	422.54
30	Tripura	26.23	57.41	43.04
31	Uttar Pradesh	404.98	671.14	629.38
32	Uttarakhand	72.91	130.1	149.07
33	KVS	590.71	817.78	619.07
34	NVS	260.73	654.44	383.65
35	NCERT	NA	NA	5.12
	<b>Total</b>	<b>3395.04</b>	<b>8067.26</b>	<b>8848.23</b>

\*Note: NA- States had not onboarded the PM SHRI scheme in the aforesaid year.

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